

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
MUMBAI
REGIONAL BENCH, COURT NO. 5**

**SERVICE TAX EARLY HEARING APPLICATION NO. 85064 OF 2024
IN
SERVICE TAX APPEAL NO. 89820 OF 2018**

INTERTEK TESTING SERVICES INDIA LTD.

Appellant

Vs.

**COMMISSIONER CENTRAL GOODS AND SERVICE
TAX, NAVI MUMBAI.**

Respondent

Appearance:

Present for the Appellant : None.

Present for the Respondent : Shri S.B.P. Sinha, AR.

Date of Hearing : **14/03/2024**

ORDER

None for the Appellant.

2. Learned Authorized Representative is present.

3. Written request is received from the Appellant to permit them e-hearing of the early hearing application and it has put it on record that they have filed a request before the registry and submitted the detail in the prescribed annexure. Registry is directed to list the early hearing application on a Thursday, preferably on 09.05.2024, if the procedural requirements for placing the early hearing application in e-hearing mode is made by the applicant on 25.04.2024.

**(ANIL.G.SHAKKARWAR)
MEMBER (TECHNICAL)**

**(Dr. SUVENDU KUMAR PATI)
MEMBER (JUDICIAL)**